

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.08.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> |
|---------------|---|---|-------------------------------|
| <b>1.</b>     | I.A. No. 3645 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Country Colonisers Pvt. Ltd.<br>Vs.<br>Ria Construction Ltd. & Anr. | Sumeer sodhi                  |
| <b>2.</b>     | I.A. No. 3640 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Anand Gupta & Anr.<br>Vs.<br>Vardhman Realtech Pvt. Ltd.            | K.C. Joshi                    |
| <b>3.</b>     | I.A. No. 3648 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Onil Gandhi<br>Vs.<br>Gokul Sugar Industries Ltd.                   | Swetab Kumar                  |

**Copy to: -**

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**Assistant Registrar**